



# CALL FOR PAPERS

15th and 16th March,  
2024



INTERNATIONAL CONFERENCE ON RIGHT  
TO EQUALITY 2.0 : CONTEMPORARY  
CHALLENGES

# ABOUT THE UNIVERSITY



Nirma University was established in the year 2003 and is a research-oriented, student-centric, multidisciplinary, not-for-profit state private university. The university received NAAC A+ grade in its third cycle of accreditation in 2022. It is also awarded the Centre of Excellence (COE) status by the Government of Gujarat recently.

The constituent institutes, departments and centres facilitate the all-round development of the students. The University is a member of Common Wealth University Association and also of the Association of Indian Universities. Padmashri Dr. Karsanbhai K. Patel, Chairman, Nirma Group of Companies and Chairman, NERF is the President of the University.

# ABOUT THE INSTITUTE

Founded on the vision of Dr. Karsanbhai K. Patel, the Institute of Law, Nirma University (ILNU), established in 2007, focuses on bringing about a paradigm shift in the delivery of legal education in the country. It aims to add newer dimensions in legal education that would incorporate international standards and provide an environment for innovation and dynamic scholarship.

Embodying the principles of justice, education, excellence, and professionalism, ILNU imparts quality legal education that has produced new generation lawyers, leaders, and policymakers over the years.

## OUR VISION

Shaping a better future for the mankind by developing effective and socially responsible individuals and organisations.

## OUR MISSION

Institute of Law emphasises the holistic development of its students. It aims at producing not only good professionals but also good and worthy citizens of a great country, aiding in its overall progress and development.

It endeavours to treat every student as an individual, to recognize their potential and to ensure that they receive the best preparation and training for achieving their career ambitions and life goals.

# ABOUT THE CONFERENCE

The Institute of Law, Nirma University is organising the second edition of the International Conference on Right to Equality: Contemporary Challenges on March 15 and 16, 2024 in a hybrid mode at Institute of Law, Nirma University, Ahmedabad.

The concept of rights represents respect for human life and its needs—biological, individual, social, political and civil. Right to Equality is one of the basic interests of the social human recognising the equal dignity and liberty of all. The basic right of humans to equal treatment has arisen out of centuries of continued existence in social categories and hierarchies that have ensured the dominion of the dominant over the other. Hence, modern constitutions, by recognising right to equality, have been pursuing a transformative goal of achieving greater dignity for all. The formal promise and enforcement of equality through constitutional provisions might not always be enough. We need to constantly revisit our rules and processes of interaction so that they may remain in consonance with the fundamental rights. This conference is aimed to initiate new discourses and continue the existing conversations on the furtherance of right to equality, especially in the light of the contemporary developments across jurisdictions.

## Objectives of the Conference:

A periodic and critical reconsideration of our values and the structures created and processes enacted to further those values ensuring a thorough awareness essential for the fulfilment of our collective goals. The Institute aims to provide a platform for a collective reassessment of challenges faced in the enjoyment and enforcement of the universally recognised and constitutionally protected right of persons to equality. A gathering of scholars, practitioners and students from around the world on a common issue shall be a useful occasion for knowledge sharing and resolution of shared institutional challenges facing the realisation of right to equality for all.

# CONFERENCE THEMES

The following sub-themes have been recognised for the conference and are merely indicative areas of consideration and the authors are free to delve into any subject matter of contemporary relevance under the broad themes.

## **1. Equality of Status**

- i. Rule of Law and Tyranny of Majority
- ii. Gender Justice and Equality
- iii. Minority Rights
- iv. Fraternity and Secularism

## **2. Equality of Opportunity**

- i. Affirmative Action
- ii. Reservation
- iii. Reservation for the Economically Weaker Sections

## **3. Equality of Access**

- i. Access to Economic Resources
- ii. Access to Political Representation
- iii. Access to Environment Resources
- iv. Access to Effective Legal Remedies

## **4. Social Equality**

- i. LGBTQIA+ Rights
- ii. Discrimination in private spaces
- iii. Equality of Civil Rights
- iv. Social Justice Movements and Equality

## **5. Equality and Foundational Values**

- i. Liberty and Equality
- ii. Freedom and Equality
- iii. Justice and Equality
- iv. Constitutionalism and Equality

## **6. Challenges to Right to Equality**

This includes challenges of achieving equality in areas of:

- i. Religion
- ii. Indigenous Rights
- iii. Violence
- iv. Disability and Ableism
- v. Citizenship

## **Outcomes of the Conference**

1. Ensuring effective participation in academic and social life of the nation.
2. Platform for discussion for the scholarly community on contemporary issues.
3. Publication of a collected volume of selected papers.

# SUBMISSION CATEGORIES

Submissions can be made under the following categories:

## **Long Articles** (4000 to 7000 words\*)

The article must be a comprehensive and indepth analysis of a contemporary issue of the theme and should include references to a range of sources and contributions in the form of alternatives and suggestions.

## **Short Articles** (2000 to 4000 words\*)

The article must be an analysis of a contemporary issue of the theme and should include a reference to a range of sources and contributions in the form of alternatives and suggestions.

## **Case Comments** (2000 - 4000 words\*)

The comment must be an analysis of a recent judgment, bringing out its relevance in light of the development of right to equality, views expressed in the judgment and the opinion(s) of the author(s).

## **Legislative Comments** (2000 - 4000 words\*)

The comment must be a critical analysis of a recent amendment, legislative report, notification, or a new enactment pertaining to right to equality, and must include the views of the author(s).

*\*The word limit is exclusive of the abstract and the footnotes. The prescribed word limit may be relaxed up to 10%, at the discretion of the Editorial Board.*

# Participation

The conference is open to Academicians, Practitioners, Law students and students of Politics and Social Sciences. The Conference will be held in a hybrid mode. The participants may participate either in the online or offline mode. University shall provide accommodation, on request for which separate payment has to be made.

## General Guidelines

Submissions are expected to be an original work of the author(s) and meet high academic standards. The following guidelines ought to be followed:

- There must be an abstract (250-300 words) which briefly describes the idea behind the submission, its structure, and the authors' conclusion(s). It must include the novelty and usefulness of the idea that the author wishes to put forth and must categorically mention the specific contribution of the article beyond the existing available literature;
- A submission will not be accepted if it has been plagiarized.
- Co-authorship is permissible only up to a maximum of two authors. However, co-authorship is not allowed for Case Comments and Legislative Comments.
- The Citation style shall be Bluebook 20th edition.
- The abstract and paper shall be shared in MS-Word format with the file name *<Abstract/Manuscript\_Name of Author\_ICRE 2.0>*.



- The abstract and final paper along with keywords shall be mailed to [ilnu.conference@nirmauni.ac.in](mailto:ilnu.conference@nirmauni.ac.in) with the subject <*Submission for International Conference on Right to Equality*>.
- The decision of the screening committee regarding the selection of the paper for the Conference shall be final and binding.
- Upon selection of the abstract, the participants shall register by paying the prescribed registration fee. The mode of payment of the registration fees shall be notified in due course.
- The papers selected at the end of the conference shall be published with EBC in a collected volume.

## **Submission Guidelines**

- The title must be Times New Roman, Font Size 14, in CAPITALS, Bold, aligned CENTRE;
- The body of the manuscript should be in Times New Roman, Font Size 12, and 1.5-line spacing, automatic spacing between paragraphs and aligned JUSTIFIED;
- The footnotes should be in Times New Roman, Font Size 10, single line spacing and aligned JUSTIFIED;
- A margin of 1 inch shall be left on all sides.

# REGISTRATION FEES

<b>Sr. No</b>	<b>Registration Category</b>	<b>Amount (for Indian Citizens)</b>	<b>Amount (for Foreign Nationals)</b>
<b>1.</b>	<b>Academicians and Professionals</b>	<b>Single Author: 2000/- Co-authorship: 3000/-</b>	<b>80 USD</b>
<b>2.</b>	<b>Research Scholars and Students</b>	<b>Single Author: 1500/- Co-authorship: 2000/-</b>	<b>40 USD</b>
<b>3.</b>	<b>Faculty (Nirma University)</b>	<b>Single Author: 1000/- Co-authorship: 1500/-</b>	<b>-----</b>
<b>4.</b>	<b>Research Scholars and Students (Nirma University)</b>	<b>Single Author: 500/- Co-authorship: 700/-</b>	<b>-----</b>

# CONFERENCE TIMELINES

<b>Submission of Abstract</b>	<b>15th February, 2024</b>
<b>Acceptance</b>	<b>Within 48 hours of submission</b>
<b>Submission of Final Paper</b>	<b>2nd March, 2024</b>
<b>Last Date of Registration &amp; Payment</b>	<b>10th March, 2024</b>
<b>Dates of the Conference</b>	<b>15th – 16th March, 2024</b>

# ORGANISING BOARD

## Chief Patron:

Prof. (Dr.) Madhuri Parikh, Director and  
Dean, Institute of Law, Nirma University

## Conference Coordinators:

Dr. Vikash Upadhyaya, Assistant Professor, ILNU  
Ms. Shriya Bhojwani, Assistant Professor, ILNU  
Mr. Abhas Srivastava, Assistant Professor, ILNU

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**CONTACT US**

In case of any query, kindly drop an email at  
[ilnu.conference@nirmauni.ac.in](mailto:ilnu.conference@nirmauni.ac.in) or contact the respective convenor

**ICRE 2.0 : CONTEMPORARY CHALLENGES**